

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:5195
ANSWERED ON:27.04.2010
SCRUTINY OF NGOs BY STATE GOVERNMENT
Kodikunnil Shri Suresh

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Kerala Government has requested the Union Government that Non- Governmental Organisations (NGOs) getting financial aid from different Government departments should be brought under the scrutiny and control of the State Government;
- (b) if so, whether the Kerala Government has also requested the Union Government to recognise Kerala State Youth Welfare Board as the Nodal Agency;
- (c) if so, the details thereof and the time by which a final decision is likely to be taken in this regard; and
- (d) if not the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) In so far as this Ministry is concerned no such proposal from Govt. of Kerala has been received.
- (b) No such request has been received in so far as this Ministry is concerned.
- (c) & (d): Do not arise.